

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

E.A No. 32/2023

In

ORIGINAL APPLICATION NO. 490 OF 2019

IN THE MATTER OF:

T.S. Singh

.....PETITIONER

VERSUS

State of U.P

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 12.08.2024)

T.S. Singh

.....PETITIONER

VERSUS

1. **State of Uttar Pradesh**

Through Chief Secretary, Lok Bhawan,
Secretariat, Lucknow

(Respondent No. 1)

2. **Principal Secretary/Additional Chief Secretary**

Urban Development Department,
Government of Uttar Pradesh, Babu Bhawan,
Secretariat, Lucknow

(Respondent No. 2)

3. **Additional Chief Secretary (Home)**

Government of Uttar Pradesh,
Lok Bhawan, Secretariat Lucknow

(Respondent No. 3)

4. **Principal Accountant General (Audit-I)**

Indian Audit & Accounts,
Department, Satyanistha Bhawan, Prayagraj, U.P.

(Respondent No. 4)

5. **Secretary Department of environment**

State of Uttar Pradesh
17, Rana Pratap marg, lucknow, U.P.-226001
Email: rocz.lko-mef@nic.in/ pccf-up@nic.in

(Respondent No. 5)